

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA-PATNA 'e-COURT', KOLKATA  
[Hybrid Court Hearing]**

**Before Shri Duvvuru RL Reddy, Vice-President (KZ)  
&  
Shri Sanjay Awasthi, Accountant Member**

**I.T.A. No. 614/PAT/2024  
Assessment Year: 2016-2017**

***Residuary Estate of Maharaja Dhiraj Kameshwar  
Singh,.....Appellant  
Maharaja Office Building,  
Darbhanga-846004, Bihar  
[PAN:AAATR9318N]***

***-Vs.-***

***Income Tax Officer,.....Respondent  
Ward-3(2), Darbhanga,  
Bihar***

**Appearances by:**

*Shri Sanjeev Kr Anwar, Advocate, appeared on behalf of  
the assessee*

*Shri Ashwani Kr Singal, JCIT, appeared on behalf of the  
Revenue*

**Date of concluding the hearing: March 19, 2025**

**Date of pronouncing the order: March 21, 2025**

**O R D E R**

**Per Duvvuru RL Reddy, Vice-President (KZ):-**

The appeal is directed at the instance of assessee against the order of Id. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi dated 28<sup>th</sup> August, 2024 passed for Assessment Year 2016-17.

2. Shri Sanjeev Kr. Anwar, Advocate of the assessee has moved an application dated 12.02.2025 seeking the permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by Shri Sanjeev Kr. Anwar, Advocate of the assessee is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on 21/03/2025.

Sd/-  
**(Sanjay Awasthi)**  
**Accountant Member**

Sd/-  
**(Duvvuru RL Reddy)**  
**Vice-President (KZ)**

**Kolkata, the 21<sup>st</sup> day of March, 2025**

*Copies to :(1) Residuary Estate of Maharaja Dhiraj  
Kameshwar Singh,  
Maharaja Office Building,  
Darbhanga-846004, Bihar*

- (2) Income Tax Officer,  
Ward-3(2), Darbhanga, Bihar*  
*(3) CIT(A), NFAC, Delhi;*  
*(4) CIT ,*  
*(5) The Departmental Representative;*  
*(6) Guard File*  
**TRUE COPY**

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

**Laha/Sr. P.S.**